



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|--|--|
| ORDERS | | | | |
| 1 | WP(C)/4256/2017 CAVT. NO. 981/2017 | ABUL HUSSAIN BARBHUIYA and 3 ORS. Versus THE STATE OF ASSAM and 27 ORS. | MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM | DR.B AHMED SC, CO-OP. GA, ASSAM MR.N BORAH FOR CAVEATOR MR.HI CHOUDHURY, K UDDIN |
| 2 | WP(C)/4574/2017 | MOTLIB ALI Versus THE STATE OF ASSAM and 7 ORS. | MRS.M C DUTTA MR.A CHETIA MS.D SWAMI MRS.P BORA | MR.B GOSWAMI SC, WATER RESOURCE |
| 3 | WP(C)/6735/2017 | MINU DUTTA Versus THE STATE OF ASSAM and 8 ORS. | MR.M DUTTA MR.M H SAIKIA | GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE |
| 4 | WP(C)/2146/2022 | GS 194619N JANARDAN GAUR Versus THE UNION OF INDIA AND 6 ORS | MRS. R BORAH MR. D BORAH | ASSTT.S.G.I. |
| 5 | WP(C)/5277/2022 | RAFIQUL ISLAM MAZUMDAR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. S K SAHARIAH MD. A SAHAD M. H. ALI | SC, P AND R.D. GA, ASSAM |
| 6 | WP(C)/6103/2022 | HEMALATA HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS | MRS. K DEVI MR K KALITA MS S A KHALIFA | GA, ASSAM SC, SEC. EDU. |
| 7 | WP(C)/8307/2022 | SHEIKH MAHI UDDIN AND 5 ORS Versus THE UNION OF INDIA AND 14 ORS | MS. A HUSSAIN MR R ISLAM | GA, ASSAM MR S BORTHAKUR(R- 6,8,9,10) MRS. R DEVI MR. P. SINGHA MR SAURADEEP DEY MR P H KONWAR (R- 6,8,9,10) DY.S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
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| 5) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
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| 11) | MR D TALUKDAR | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY | 15-07-2024 | To | 19-07-2024 |
| 13) | MR D K BORDOLOI | 26-06-2024 | To | 26-06-2024 |
| 14) | MR. A DHAR | 27-06-2024 | To | 28-06-2024 |



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
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| ORDERS | | | | |
| 1 | Tr.P.(C)/116/2023 | KAJAL BASFORE Versus SANTOSH BASFORE | ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE | |
| 2 | WP(C)/9/2024 | UNION OF INDIA AND 3 ORS Versus NO 14357400A EX SEP GIN KHAN KAP | MR. B CHAKRAVARTY | |
| 3 | WP(C)/1991/2024 | MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS | MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA | MRS. K DEVI(R-18,35,36) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) SC, SEC. EDU. SC, BTC SC, FINANCE |
| 4 | WP(C)/2226/2024 | HAM -AK RURAL DEVELOPMENT FOUNDATION Versus NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS | MR. A C BURAGOHAJN M BURAGOHAJN MS. H BORAH MS. S NATH | MRS. A GAYAN DY.S.G.I. |
| 5 | WP(C)/2409/2024 | ANUP KUMAR DUTTA Versus THE STATE OF ASSAM AND 7 ORS | MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA | SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA (R6, R7) MS S MOCHAHARI (R6, R7) MR. S DUTTA (R6, R7) MR S DUTTA (R6, R7) |

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
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| ORDERS | | | | |
| 1 | WP(C)/3126/2015 | UNION OF INDIA and ANR. Versus M.E.S. NO 214326 HSRI BISHWAJIT HAZARIKA | MR.S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I) MR.H K DAS MRS.S BORA ASSTT.S.G.I. | |
| 2 | WP(C)/3232/2016 | HIFZUR RAHMAN LASKAR and 9 ORS Versus THE STATE OF ASSAM AND 8 ORS | MS.S B CHOUDHURY MR.S K DAS | GA, ASSAM |
| 3 | WP(C)/3234/2020 | JALAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS. | MR. K A MAZUMDER MR. A MALIK | SC, HIGHER EDU |
| 4 | WP(C)/3842/2020 | CHARAN KUMAR BRAHMA Versus THE BODOLAND UNIVERSITY AND 7 ORS. | MR A UPADHYAY MR. P UPADHYAY | MR. A CHAMUAH, SC, UGC |
| 5 | WP(C)/6193/2022 | SHEIKH AHMED HUSSAIN @ AHMED HUSSAIN Versus OIL AND NATURAL GAS CORPORATION LTD. AND 5 ORS. | MR. C BORUAH MR. R BORO MR A BORUAH | GA, ASSAM MR. T DAS (R-1 to 3) |
| 6 | WP(C)/3733/2023 | NURJAHAN BEGUM Versus THE STATE OF ASSAM AND 10 ORS | Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB | SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R11) MS N DEKARAJA (R11) MR. M ALI (R8) MR J. ISLAM (R8) SC, SSA |
| 7 | WP(C)/4460/2023 | MD. SHAMINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS | MD. A J ATIA MS J MARIYAM MS A H ATIA | SC, SEC. EDU. |
| 8 | I.A.(Civil)/739/2024 in WP(C)/2826/2007 | SRI SABARAT ALI @ SHEIKH Versus THE UNION OF INDIA and 3 ORS | MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN | DY.S.G.I. |

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